LOK SABHA
UNSTARRED QUESTION NO. 386
TO BE ANSWERED ON 4th FEBRUARY, 2020

REVIVAL OF SUGAR MILL OF DARBHANGA

386. SHRI GOPAL JEE THAKUR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the government has proposed to set up/ revive sugar mill at darbhanga in bihar where sugarcane is grown in plenty but there is lack of sugar mills;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a)(b)&(c): The Central Government with a view to encourage setting up of new sugar mills in the country has de-licensed the sugar industry. Now the Entrepreneurs are free to set up new sugar mills at their preferred locations, subject to compliance of rules and regulations of the Central/State Government.

As regards revival of potentially viable sick sugar undertakings, it is the responsibility of the entrepreneur concerned to take steps to re-open/revive the closed/sick sugar mills as far as private sector is concerned. In case of public and cooperative sugar mills, it is the responsibility of the concerned State/UT Government. As per the information received from the State Government of Bihar, a unit of Bihar State Sugar Corporation Ltd., Raiyam at Darbhanga has been transferred to Sri Tirhut Industries Ltd., on long term lease, to revive this sugar mill in the area.

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